

being harvested by people trained by the Statistical Officer of the Institute of Agricultural Research Statistics. The results when available will be subjected to statistical scrutiny. In-puts and out-puts are being recorded so that the economics of the spraying can be worked out. The present season's work will be followed up in the ensuing YIRUPU season.

ORIENTATION TRAINING CAMPS

29. { SHRIMATI NANDINI
SATPATHY:
SHRI B. C. PATTANAYAK:

Will the Minister of SOCIAL SECURITY be pleased to state:

(a) how many orientation training camps have been organised by Government during the last year for giving training to voluntary leaders under the Social Welfare Programme; and

(b) the names of the States where these camps were organised?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO): (a) The Government of India organised four such camps (Seminars) through the Association of Schools of the Social Work.

(b) Delhi, Uttar Pradesh, Maharashtra and Madras.

12 Noon

STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills which were passed by Parliament during the Fifty-first Session of the Rajya Sabha and assented to by the President.

1. The Income-tax (Amendment) Bill, 1965.
2. The Appropriation Bill, 1965.

3. The Appropriation (Railways) Bill, 1965.

4. The Appropriation (Railways) No. 2 Bill, 1965.

5. The Appropriation (Vote on Account) Bill, 1965.

6. The Industries (Development and Regulation) Amendment Bill, 1965.

7. The Kerala Appropriation Bill, 1965.

8. The Kerala Appropriation (Vote on Account) Bill, 1965.

9. The Armed Forces (Special Powers) Continuance Bill, 1965.

MESSAGE FROM THE LOK SABHA

THE APPROPRIATION (NO. 2) BILL, 1965

SECRETARY: Sir, I have also to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Appropriation (No. 2) Bill, 1965, as passed by Lok Sabha at its sitting held on the 1st May, 1965.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): Sir, I beg to lay on the Table, under sub-